

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO -139**  
ANSWERED ON - 07/12/2022

**ABUSE ON ELDERLY PERSONS IN THE COUNTRY**

139. DR. KANIMOZHI NVN SOMU

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether it is a fact that almost 50 per cent of elderly persons in the country are facing some kind of abuse for years and if so, the details thereof;
- (b) whether a study has revealed that more than 80 percent of abused elderly persons did not report the matter to the concerned authority; and
- (c) if so, the steps proposed to be taken by Government to support and rehabilitate the elderly persons of the country?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) to (c) As per the Report of Longitudinal Ageing Study in India (LASI) (Wave-I) from Ministry of Health and Family Welfare around 5.2% of senior citizens surveyed reported ill-treatment / abuse.

Details of crimes against senior citizens reported by National Crime Records Bureau for the years 2019, 2020 and 2021 are at **Annexure-I**. The Government of India is already implementing various initiatives to support and rehabilitate the elderly persons of the country, as given at **Annexure-II**.

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# Annexure-I

Annexure to Reply to parts (a) to (c) to Rajya Sabha Unstarred Question No. 139 on Abuse on elderly persons in the country to be answered on 07.12.2022																			
Crime Head-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Crime against Senior Citizens during 2019-2021																			
Sl. No.	Crime Head	2019						2020						2021					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Murder	1170	1028	121	2085	1895	187	1159	1028	48	2310	2085	63	1200	1113	85	2090	1904	147
2	Culpable Homicide not amounting to Murder	113	70	4	120	136	4	81	89	2	150	162	3	100	97	2	203	168	4
3	Attempt to Commit Murder	449	413	26	1058	973	45	413	388	13	1036	853	16	431	408	14	994	953	16
4	Attempt to commit Culpable Homicide	59	42	3	66	54	4	45	38	0	58	60	0	61	61	0	105	88	0
5	Simple Hurt	6039	5628	629	7096	10127	987	6396	5925	178	6851	10430	262	7396	7076	437	6556	12112	705
6	Grievous Hurt	1032	972	68	1622	1738	117	1138	1110	16	1697	2114	22	1080	961	77	1485	1861	159
7	Assault on Women with Intent to Outrage her Modesty	187	159	5	280	295	5	204	155	1	258	297	1	280	262	0	337	442	0
8	Kidnapping and Abduction	43	24	0	104	74	0	31	9	0	33	30	0	49	20	0	77	48	0
9	Rape	62	51	4	67	59	6	57	48	2	69	55	2	78	79	3	87	88	3
10	Theft	4978	1283	170	2186	1828	210	2872	914	80	1481	1365	102	3531	1174	132	1849	1724	162
11	Extortion	87	67	4	156	152	4	88	72	0	126	139	0	135	68	1	154	114	2
12	Robbery	903	540	64	1061	865	95	643	373	27	835	612	46	835	493	28	953	784	45
13	Dacoity	39	29	2	199	162	10	28	23	1	530	480	5	36	30	0	181	141	0
14	Criminal Trespass	849	638	17	671	1296	37	915	690	34	677	1456	40	1025	850	27	594	1707	54
15	Forgery, Cheating & Fraud	2752	1053	24	1758	1851	33	2490	998	21	1599	1698	52	2948	1111	16	1844	1930	24
16	Criminal Intimidation	1509	1455	136	1714	2643	188	1664	1602	105	1936	3429	120	1409	1327	38	981	2642	62
17	Other IPC Crimes	7533	5978	1042	6957	8753	1347	6570	5054	325	6264	10059	460	5516	4236	721	4794	6676	1142
	Total Crimes against Senior Citizen	27804	19430	2319	27200	32901	3279	24794	18516	853	25910	35324	1194	26110	19366	1581	23284	33382	2525
Source: Crime in India, National Crime Records Bureau																			

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**Annexure to reply of Parts (a) to (c) of Rajya Sabha Un-starred Question No. 139 to be answered on 07.12.2022**

**Initiatives being implemented by Government of India to support and rehabilitate the elderly persons of the country**

**I. Department of Social Justice and Empowerment**

The National Policy on Older Persons, 1999 envisages State support to ensure financial and food security, health care, shelter, protection and other needs of older persons to improve quality of their lives.

The Maintenance and Welfare of Parents and Senior Citizens Act was enacted in December 2007 to ensure need based maintenance of parents and senior citizens and their welfare including shelter, healthcare, protection of life and property, against abandonment etc.

The Department of Social Justice and Empowerment is implementing Atal VayoAbhyudayYojana (AVYAY) for senior citizens. AVYAY has the following components for providing different services to senior citizens:-

(i) **Integrated Programme for Senior Citizens (IPSrC)**- Grant in aid is provided to implementing agencies for running and maintenance of senior citizen homes, continuous care homes, etc. Facilities like shelter, nutrition, medicare and entertainment are provided free of cost to indigent senior citizens living in Sr. Citizen homes.

(ii) **RashtriyaVayoshriYojana (RVY)**- for bringing near normalcy in the bodily functions of those BPL senior citizens who suffer from age related disabilities/ infirmities, by providing them with free of cost assisted living devices. w.e.f. 01.04.2020 special items like wheelchairs with commode, silicon foam cushion etc. are also provided under the Scheme, besides generic items like walking sticks, elbow crutches, hearing aid etc.

(iii) **Senior Able Citizens for Re-Employment in Dignity (SACRED)** Portal- Many senior citizens have experience, time and energy which can be used by the business enterprises looking for stable employees with experience. The Human resources cells of many private enterprises seek experienced but stable persons in certain positions. The portal allows bringing these people together by virtual matching of preferences.

(iv) **Action Groups Aimed at Social Reconstruction (AGRASR Groups)- Elderly Self Help groups** - The Senior Citizens are encouraged to form Self-Help Groups (SHGs), to provide them with a platform to share the time constructively with each other. To attain financial assistance under the scheme, SHGs will function as 'Action Groups Aimed at Social Reconstruction (AGRASR Groups)'. Such SHGs are formed of senior citizens, and may choose any suitable activity that keeps the Group financial sustainable.

(v) **Promoting Silver Economy** -to encourage the entrepreneurs to think about the problems of the elderly and come out with innovative solutions, by providing upto Rs. 1 crore as financial

assistance in the form of maximum 49% equity participation, through an open invitation on a portal namely Seniorcare Ageing Growth Engine (SAGE).

(vi) **Elderline- Help line for Sr Citizens on Toll free number 14567** launched for grievance redressal of Senior Citizens and to generate awareness about the Maintenance and Welfare of Parents and Senior Citizens (MWPSA) Act, 2007 and Government Policies. The Elderline functions from 8 am to 8 pm all 7 days of the week. The Elderline also provides field intervention in case of abuse reported by a senior citizen.

**II. Ministry of Health and Family Welfare** is implementing the “National Programme for the Health Care of Elderly” under which funds are sanctioned, as the State proposals, for the following:-

- i. Development of minimum 10 bedded geriatric ward (both male and female) in each District Hospital (DH) through new construction/ extension/ renovation,
- ii. Out Patient Department (OPD) set-up at District Hospital (DH), Community Health Centre (CHC), Primary Health Centre (PHC),
- iii. Equipment for OPD, ward, physiotherapy units/ services at DH and CHC,
- iv. In Regional Geriatric Centres (RGCs) at 19 Medical Colleges funds sanctioned for infrastructure development of minimum 30 bedded ward, speciality OPD and physiotherapy unit,
- v. In the two National Centres for Ageing (NCA) at Madras Medical College, Chennai and All India Institute of Medical Sciences (AIIMS), New Delhi funds sanctioned for development of minimum 200 bedded ward, speciality clinics, physiotherapy unit, diagnostics, etc.
- vi. Modules alongwith facilitator guides developed for ‘comprehensive geriatric assessment and care delivery’ for 3 cadres – Medical Officers (MO), staff nurses and community based workers of DHs and CHCs. State level training of trainers conducted to develop master trainers for below district trainings.
- vii. Under Ayushman Bharat Health Welfare Centres (HWC) 5 sets of modules developed for geriatric care training of Medical Officers (MO), Staff Nurse, ASHA, ANM etc. At PHCs and HWCs National and State level Training of Trainers conducted.
- viii. Orientation trainings of State and District level functionaries of all Non Communicable Disease (NCD) programmes to sensitize them about NPHCE and geriatric issues.

### **III. Ministry of Rural Development**

The National Social Assistance Programme (NSAP) Division of the Ministry of Rural Development implements the scheme of Indira Gandhi National Old Age Pension (IGNOAPS) under which old age pension is provided to BPL senior citizens.

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